## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 549

#### TO BE ANSWERED ON THE $25^{TH}$ JUNE, 2019/ ASHADHA 4, 1941 (SAKA)

#### **TERRORIST THREAT ON COASTAL AREAS**

#### 549. ADV. ADOOR PRAKASH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the reported terrorist threat on coastal areas in the country;

(b) whether the Government has taken measures for strengthening coastal police stations;

(c) if so, the details thereof along with the details of financial assistance provided for strengthening of coastal police stations during the last three years, State-wise;

(d) the number of coastal police stations, presently functional in the country, State-wise;

(e) whether the Government proposes to set up more coastal police stations; and

(f) if so, the details thereof?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

<u>(a) to (d)</u>: The Government of India is implementing Coastal Security Scheme, in phases, to strengthen security of coastal areas against sea borne threats. The Coastal Security Scheme, among other things, envisages to augment the capabilities of police force of coastal states/UTs for patrolling and surveillance in territorial waters especially shallow waters close to the coast.

Under the scheme, 200 Coastal Police Stations equipped with 204 boats have been operationalised. In addition, 30 jetties, 284 fourwheelers, 554 two-wheelers, 97 check-posts, 58 out-posts and 30 barracks, and navigation/communication equipment, detection equipment, card readers, equipment enhancing night operation capabilities of boats have been provided to the coastal states/UTs. Out of Rs.131.41 crore sanctioned for creation of infrastructure in Coastal States/UTs under the Phase-II of the CSS (2011-2020), Rs.130.50 crore has already been released. The State-wise list of Coastal Police Stations functional in the country and details of funds released during the last three years is at Annexure.

(e) & (f): Presently, no such proposal is under consideration.

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#### <u>ANNEXURE</u> L.S.US.Q.NO.549 FOR 25.06.2019

# STATE/UT-WISE LIST OF COASTAL POLICE STATIONS FUNCTIONAL IN THE COUNTRY AND DETAILS OF FUNDS RELEASED DURING THE LAST THREE YEARS

SI. No.	Name of State/ UT	<b>Coastal Police Stations</b>		Funds released (Rs. in crore)			
		Sanctioned	Functional	2011- 2016	2016- 2017	2017- 2018	2018- 2019
1	Gujarat	22	22	11.04	-	-	-
2	Maharashtra	19	19	7.13	-	-	-
3	Goa	07	07	3.05	-	-	0.80`
4	Karnataka	09	09	3.85	-	-	-
5	Kerala	18	18	7.04	-	2.08	-
6	Tamil Nadu	42	39	26.25	-	-	-
7	Andhra Pradesh	21	21	13.92	-	-	-
8	Odisha	18	18	11.76	-	-	-
9	West Bengal	14	14	2.66	5.04	-	-
10	Daman & Diu	03	02	2.42	-	-	-
11	Puducherry	04	04	2.94	-	-	-
12	Lakshadweep	07	07	3.50	-	-	-
13	A&N Islands	20	20	27.02	-	•	-
	Total	204	200	122.58	5.04	2.08	0.80

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